

**Central Administrative Tribunal
Principal Bench**

OA No. 4252/2016

New Delhi this the 19th day of January, 2017
Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)

Mrs. Sushila, age about 38 years, Group "D"
w/o Late sh. Sanjay Kumar (ex safaiwala),
r/o Q.No. R-139/3, Railway Colony,
Shakurbasti,
Delhi.

...Applicant

(By Advocate: Mr. Gaya Prasad)

Versus

1. Union of India, through,
General Manager,
Northern Railway, Head Quarter Office,
Baroda House, New Delhi.
2. Assistant Health Officer/AHO,
Northern Railway,
Divisional Hospital, Delhi-110006
3. Additional Chief medical Superintendent,
Northern Railway,
Divisional Hospital, Delhi-110006
4. Chief Medical Superintendent
Northern Railway,
Divisional Hospital, Delhi-110006

... Respondents

(By Advocate: Mr. Rajeev Kumar)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The applicant is wife of deceased employee Sh. Sanjay Kumar, who was working as Safaiwala with the respondents. Late Sh. Sanjay Kumar was punished vide order of disciplinary authority dated 08.06.2012 and removed from service. He filed an appeal which was dismissed by the appellate authority on 01.08.2012. Then, he filed a Revision Petition before the Revisionary Authority on 06.09.2012. Before decision on his revision he expired. Now his wife has filed this OA seeking disposal of the revision petition.

2. In view of the limited prayer made by the applicant, we dispose of this OA without issuing notice to the respondents with a direction to them to decide the pending revision petition of Late Shri Sanjay Kumar within a period of 60 days from the receipt of a certified copy of this order.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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